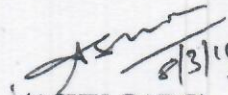


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.**

ORDER

As Ms. Shilpi Jain Ld. MM who was deputed to work as Duty MM on 10-03-2019 and 11-03-2019 has proceeded on Child Care Leave w.e.f 05-03-2019 to 15-03-2019 without furnishing name of officer to work in her place, in terms of order No. 1590-161/CMM/Crl.Duty MM/2019 dated 01-02-2019 of this Office, in partial modification of Duty Roster bearing No. 1981-2032/CMM/Central/DR/2018 dated 22-02-2019 for the month of March -2019, it is hereby ordered that Sh. Chander Mohan, Ld. Metropolitan Magistrate, Central District, Delhi, shall work as duty Magistrate on 10-03-2019 and 11-03-2019 in place of Ms. Shilpi Jain, Ld. Metropolitan Magistrate. Rest of conditions shall remain unchanged.

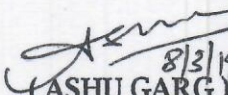

(ASHU GARG)
Chief Metropolitan Magistrate
Central District, THC, Delhi

No. 2345-2393 CMM/Central/DR/2019

Dated, Delhi the 8/3/19.....

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi).
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. District & Sessions Judges, all Districts, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. CMMs, all districts, Delhi/New Delhi
06. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
07. The Administrative Civil Judges, all Districtd, Delhi/New Delhi.
08. The ACMMs/ MMs, Central District, THC, Railway Court, Delhi
09. The Principal Magistrates, JJB-I to VI, Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, Delhi & DCsP (North, Central & West District), Delhi.
12. The I.G Prison, Tihar Jail, Delhi/New Delhi
13. The Secretaries Bar Associations, THC/PHC/KKD/ Rohini, Dwarka & Saket Courts, Delhi
14. The A.O.(J), Nazarat Branch/Filing Office of the District & Sessions Judge (HQ) Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. For uploading on centralized Web-site through LAYERS.
19. The video conferencing R. No. 211, Tis Hazari Courts, Delhi.
20. Cash Branch, Tis Hazari Courts, Delhi.
21. Reader to CMM, Central District, Delhi.
22. The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi.
23. Office file.


(ASHU GARG)
Chief Metropolitan Magistrate
Central District, THC, Delhi